COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 125 OF 2018

Dated: 6th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Nabha Power Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Aniket Prasoon Ms. Srishti Rai

Ms. Sylona Mohapatra for R-1

Mr. Sakesh Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>27-2-2019</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/pk